NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.42/ 2017	-	For compli-ance	241/ 242	Amit Jnagal Vs Rare Mile Technologies Pvt. Ltd., & 2 Others Vs. Raremile Technologies Pvt. Ltd., & Others.

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		

1. Karan Joseph

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ORDER

Counsel for Petitioner is present. He has filed a Memo seeking permission of the Tribunal for withdrawal of the petition. Memo is recorded permission is granted with liberty to the petitioner to withdraw the main petition and with a liberty to file fresh petition.

The petition is therefore dismissed as withdrawn with a liberty to the Petitioner to file fresh petition if need arises.

Member (T)

Member (J)